

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:177

ANSWERED ON:18.07.2014

SPURIOUS AND SUB STANDARD DRUGS

Kaswan Shri Rahul;Laguri Smt. Sakuntala

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether circulation/marketing of spurious, sub-standard and expired drugs has been reported in Government hospitals and in open market across the country;
- (b) if so, the number of such cases reported and investigated, raids conducted and action taken against the offenders/drug manufacturers during each of the last three years and the current year, State/UT-wise;
- (c) whether the existing laws, infrastructure and manpower are adequate to monitor and check the manufacturing and marketing of spurious, sub-standard and expired drugs and their circulation in the hospitals across the country;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the measures being taken by the Government to strengthen the existing laws.

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a) to (e): A statement is laid on the Table of the House